

(5)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/87/(IB)/2017
NAME OF THE PETITIONER(S) : PRAKASH PARCEL SERVICES LTD
NAME OF THE RESPONDENT(S) : LOGOS INDUSTRIES PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	B. Sarath babu R. Roc. Qan.	Counsel for Roc. U.	B. Sarath
2.	Preethi S. Arasu and Pravin Agarwal for Rajagopal & Raghuraman Advocates.	Counsel for Petitioner	Preethi

ORDER

Counsel for the Petitioner present. Counsel for RoC also present and prayed for time to file detailed report. At request, time is enlarged. Put up on **27.11.2017 at 10.30 A.M.**

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MEMBER (TECHNICAL)
ghk

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MEMBER (JUDICIAL)